HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

****** ORDER

Subject: Nomination of Judicial Officers for two days Orientating Programme on POCSO Act with reference to SAMVAD's Training Manual on 17.05.2025 and 18.05.2025 at J&K Judicial Academy, Mominabad, Srinagar.

No: 674 0/ 2025/Real 43 Dated: 7/05/2025

The Judicial Officers, as per Annexure "A" and "B" are hereby nominated for participating in the subject programme, which is scheduled to be held on 17th and 18th of May, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:30 AM sharp on the scheduled date.

By Order.

(M.K. Sharma)

Dated: 07/05/2025

Registrar General (Officiating)

No: 24173-217/84/4 Copy of the above forwarded to the:-

- 1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 2. Secretary to Hon'ble Mr./Mrs. Justice

..... for information of their Lordship's

- 3. Registrar Vigilance, High Court of J&K and Ladakh.
- Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
- 5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
- 6. All the Pr. District and Sessions Judges of Jammu Province/UT of Ladakh.
- 7. Concerned Judicial Officers.
- 8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.

9. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.

..... for information and maintaining the record of the same.

10. Order File.

~0710 eral (Officiating) Registrar

Annexure-A

Two days Orientation Programme on:

POCSO Act with reference to SAMVAD's Training Manual on "Essential Interventions and Skills for Working with Child Sexual Abuse-Introducing Mental Health and Legal Dimensions of Forensics":

at J&K Judicial Academy, Mominabad, Srinagar

<u>on</u>

17.05.2025 & 18.05.2025

I. Judicial Officers of Kashmir Province

S.No	Name of the Officer(Mr/Ms)	Designation
1		Addditional District &Sessions Judge, Baramulla/ Ist Addditional District &Sessions Judge, Baramulla
2	. Masarat Roohi	Additional District & Sessions Judge, Anantnag
3	. Shabir Ahmad Malik	Principal District & Sessions Judge,Pulwama
4	Umi Kulsoom	Presiding Officers, Fast Track Court (POCSO), Srinagar
5.	Spalzes Angmo	Principal District &Sessions Judge, Kargil
6.	Yahaya Firdous Ahanger	Presiding Officer, Fast Track Court, Budgam
7.	Manjit Rai	Additional Session Judge TADA/POTA(NIA), Srinagar
8.	Anjum Ara	Ist Additional District & Sessions Judge, Srinagar
9.	Vinod Kumar	Special Judge NDPS, Srinagar
10.	Sushil Singh	Additional District and Sessions Judge, Bandipora
11.	Romesh Lal	Additional District and Sessions Judge, Sopore
12.	Mansoor Ahmad Lone	Additional District & Sessions Judge, Handwara
13.	Faizan ul Haq Iqbal	Additional District &Sessions Judge, Anti- Corruption, Srinagar
14.	Noor Mohd. Mir	Additional District & Sessions Judge, Pulwama
	Swati Gupta	2nd Additional District &Sessions Judge, Srinagar
16.	Rafia Hassan	Additional District & Sessions Judge, Ganderbal
17.	Tsewang Phuntsog	CJM, Leh

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18.	Tabasum Qadir Parray	Sub-Judge, Bijbehara
	Abdul Bari	City Judge, Srinagar
20.	Zahoor Ahmad Ganaie	Special Mobile
21.	Junaid Imtiaz Mir	Magistrate, Trehgam, Kupwara Small Causes Court, Srinagar
22.	Masrat Jaheen	Special Mobile Magistrate(PT&E),Srinaga
23.	Akash Deep Singh	Munsiff, Kulgam
24.	Rameen Rashid Khan	Addl. Spl. Mobile Magistrate, Shopian
25.	Younis Hamid	Munsiff, Dangiwacha, Baramulla
26.	Amaan Nissar	Munsiff, Tral,Pulwama
27.	Mahoor	Munsiff, Ganderbal
28.	Aiman Amin	Munsiff, Charari Sharief, Budgam
29.	Vikas Bhardwaj	2nd Addl. Munsiff, Srinagar
30.	Sadiq Ali Wazir	Addl. Special Mobile Magistrate, Drass, Kargil

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Annexure-B

Two days Orientation Programme on:

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POCSO Act with reference to SAMVAD's Training Manual on "Essential Interventions and Skills for Working with Child Sexual Abuse-Introducing Mental Health and Legal Dimensions of Forensics": <u>at J&K Judicial Academy, Mominabad, Srinagar</u>

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17.05.2025 & 18.05.2025

I. Judicial Officers of Kashmir Province

S.No	Name of the Officer(Mr/Ms)	Designation	
1.	Parvaiz Iqbal	Additional District & Sessions Judge, Kulgam) (with additional charge of PDJ Kulgam)	
2.	Mir Wajahat	CJM,Sopore	
3.	Mchreen Mushtaq	Secretary, DLSA	
4.	Shafeeq Ahmad Malik	Sub-Judge, Vailoo	
5.	Mohammad Ishtiyaq Alam Baba	Forest Magistrate,Srinagar	
6.	Imran Haneef Khan	Special Mobile Magistrate, Baramulla	
7.	Easar Ul Nabi	Special Mobile Magistrate, Budgam	
8.	Altaf Ahmad Mir	Principal Magistrate, JJB, Baramulla ,	
9.	Danishta Shafi	Munsiff, Pulwama	
10	Adnan Manzoor Nagashbandi	Sub Registrar, Srinagar	
11.	Mufti Nahida	Munsiff Kangan, Ganderbal	
12.	Nazia Hassan	Munsiff Chadoora, Budgam	
13.	Aarizoo Javaid Rather	Munsiff Dooru, Anantnag	
14.	Iram Irtiza	Munsiff, Kupwara	
15.	Himanshoo Atri	Addl. Spl. Mobile Magistrate, Pahalgam, Anantnag	
16.	Mansoor Ahmad Mir	Munsiff Tangdhar, Kupwara	
17.	Rahila Rashid	Munsiff Sumbal, Bandipora	

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